

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 1079/93.

Dt. of Decision : 20.6.94.

Smt. R. Ramalaxmi

.. Applicant

Vs

1. The Chief Post Master General,
A.P.Circle, Hyderabad.
2. The Sr. Superintendent of Post Offices,
Hyderabad City Division, Hyderabad.
3. The Branch Post Master,
Musheerabad, Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. J.R. Monohara Rao (NOT PRESENT)

Counsel for the Respondents : M.N.V.Raghava Reddy,
Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARAREDDY : MEMBER (JUDL.)

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ACTP

DA 1079/93.

Dt. of Order: 20-6-94.

(ORDER PASSED BY HON'BLE SHRI A.B.GORTHI,
MEMBER (A)).

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None appeared for the applicant. On the previous occasion also none appeared to represent the applicant. This case was listed for dismissal today. Even today none is present to represent the applicants. In view of this the D.A. is dismissed. No costs.

T - C
(T.CHANDRASEKHAR REDDY)
Member (C)

A. B. GORTHI
(A.B.GORTHI)
Member (A)

Dt. 20th June, 1994.
Dictated in Open Court.

Amelia
Deputy Registrar (I. 1.)

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Copy to:-

1. The Chief Post Master General, A.P.Circle, Hyderabad.
2. The Sr. Superintendent of Post Offices, Hyderabad City Division, Hyderabad.
3. The Branch Post Master, Musheerabad, Hyderabad. (NOT present)
4. One copy to Sri. J.R.Monohara Rao, advocate, L3-6-547/2/2/c Adjacent to post office, Street No.8, Himayatnagar, Hyd.
5. One copy to Sri. N.V.Raghava Reddy, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-